

Declaration of Assets and Liabilities

col est	-)
A.	1
Jelk	1.25
900	gi

Year 2024 - 25

1, Santosh Ku	May son/	daughter/wife of LATE MAHESH KUMAR
ged 36	years, belonging t	BIHAR LEGISLATIVE ASSEMBLY
service and presently wor	king as Office	Attendent
give herein below the deta	ils of the assets (imr	novable, movable, bank balance, etc.) of
myself, my spouse and dep	pendants*:	

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Spouse Name(S) Dependant-2 Dependant-3 Description Self Dependant-1 No. Name Name Etc. Name (1) Cash. 5001-(11) Deposits in SBI AC -Banks, Financial R53,00000/-Institutions And UB AC. -Non-Banking Financial R-5 15,000/-Companies (111) Bonds, Debentures and Shares in companies (IV) Other financial institutions. NSS, Postal Savings, LIC Policies, etc (v) Motor Vehicles LML Motor (details of cycle BRIR make, etc.) 1591 Jewellery (give (vi) details of weight and value) (vii) Other assets. such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	have to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			The second secon	•	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			7		
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					*
(v)	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial (2) I give herein below the definition and government dues:

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	The second secon	A STATE OF THE STA
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CBGPK1824D	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(ili) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

GPF/CPF/PRAN No.	1-	110139925058
Gender	:-	M (M/F)
Date of Birth	***************************************	0 1 0 2 1 9 8 9 (DD/MM/YYYY)
Class/Group	; -	(A/B/C)
Cadre	1-	BIHAR LEGISLATIVE ASSEMBLY
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	i:	PATNA
I hereby d knowledge and be	to the person of the second	that the above details are true to the best of my

Signature द्वारा के मार Name of Employee: Santosh KUMAR

Designation: Office Attendent

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Date: 24-02-2025

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.